

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 5966  
TO BE ANSWERED ON 30<sup>TH</sup> MARCH, 2026**

**RECRUITMENT THROUGH EMPLOYMENT EXCHANGES**

**5966. SHRI T R BAALU:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has any plan to reintroduce the earlier policy of making it mandatory for Government Offices, Public Sector Undertakings (PSUs) etc. to make recruitment for Group C and D posts through local Employment exchanges to ensure that the locals stand to benefit in job opportunities; and**
- (b) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (b): 'Employment' being a subject under the Concurrent List, the Employment Service in India is the Joint concern of the Central and State Government. Directorate General of Employment, Ministry of Labour and Employment is responsible for laying down policies, standards and procedures for coordination of the National Employment Service at all India level.**

**The Employment Exchanges function under the direct administrative and financial control of the respective State Government /UT Administration.**

**The occurrence and filling up of vacancies in Central Government, State Governments, PSUs, Public Sector Banks and other Government aided institutions is a continuous process and efforts are made to fill up the vacancies as per the provisions of their respective recruitment rules.**

**Further, Ministry of Labour and Employment, Government of India, is running the National Career Service (NCS) Portal which is a one-stop solution for providing career related services including information on jobs from private and government sectors, online & offline job fairs, job search & matching, career counselling, vocational guidance, skill development courses, skill/training programmes etc. through a digital platform [[www.ncs.gov.in](http://www.ncs.gov.in)].**

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